

Shri Hajarnavis: May I give the names of the Acts which are under examination? They are: The Limitation Act, The Contracts Act, The Sale of Goods Act, The Partnership Act, The Negotiable Instruments Act, The Specific Relief Act, The Income Tax Act and the Land Acquisition Act.

Indo-Pak Archaeological Finds

+

*116. { **Shri H. N. Mukerjee:**
Shri M. Elias:

Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 799 on the 4th December, 1957 and state whether Government propose to have a reciprocal arrangement with Pakistan for the mutual exchange of facsimiles of inscriptions and photographs of significant archaeological finds?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): The Central Advisory Board of Archaeology at its meeting held on 14-9-57 passed a Resolution to this effect and the proposal is under the consideration of the Government of India.

Shri H. N. Mukerjee: May I know if our Archaeological Survey keeps a regular contact with the Pakistan Archaeological Survey because certain problems regarding the ancient period of our history overlap?

Dr. K. L. Shrimall: This is with regard to the specific question and I said that the matter is under the consideration of the Government of India.

Shri Ranga: Which matter is under consideration? Is it the resolution passed by the Archaeological Board or is it the question of having reciprocal arrangements with Pakistan Government? Are the Government of India in consultation with the Pakistan Government in regard to this matter?

Dr. K. L. Shrimall: The resolution refers to the question of the Board of

Archaeology which has been asked by the hon. Member.

Shri Muhammed Elias: In view of the growing desirability of the people of India and Pakistan for greater understanding and relations between India and Pakistan, will the Department of Archaeology keep close contact with the Archaeological Department of Pakistan?

Dr. K. L. Shrimall: This is a very limited question and, as I said, the matter is under the consideration of the Government of India.

Aerial Survey of Western Ghats

+

*117. { **Shri Warior:**
Shri A. K. Gopalan:
Shri Punnoose:

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether there is any proposal to conduct an aerial survey of the Western Ghats;

(b) if so, the stage at which it is at present; and

(c) the main objectives of this survey?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Aerial survey is being conducted in the States of Kerala and Bombay in connection with the Idikki and Mula projects respectively.

(b) Of the 49.3 sq miles of survey involved in the Idikki projects in Kerala, only 28 sq. miles of survey remain to be carried out; this is expected to be completed during the current field season.

The Surveys connected with the Mula project in Bombay have only just commenced.

(c) These Surveys are meant to meet the demands of the Central Government Departments and States Governments for surveys and maps required in connection with various river-valley projects etc. included in the Second Five Year Plan.